

Annexure – 7

Name of the corporate debtor: Lakhari Resources Private Limited; Date of commencement of CIRP: 22/08/2025; List of creditors as on: 24/11/2025

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant	Details of the claim received			Details of the claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax Officer Corporate Ward 4(3), Chennai	Income Tax Department, Govt. of India	18/09/2025	4680426.00	4680426.00	NIL	NIL	NIL	NIL	NIL	NIL	NIL
				4680426.00	4680426.00	NIL	NIL	NIL	NIL	NIL	NIL	NIL

(Handwritten Signature)



Jitender Kothari
Deemed Resolution Professional of Lakhari Resources Private Limited-In CIRP
Reg. No.: IBI/PA-0017/IP-P00540/2017-18/10965
AFA No. AA/1/10965/02311225/107315 Valid upto 31/12/2025